

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 24TH day of **JULY, 2018**.

ORIGINAL APPLICATION NO. 330/01431/2014

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J).
HON'BLE MR GOKUL CHANDRA PATI, MEMBER (A)

1. Jagdish Prasad Mishra Son of Shri Shiv Shanker Mishra, Resident of 335C/1 Azad Nagar, South Malaka, Allahabad, Presently posted as Chief Booking Clerk, North Central Railway, Allahabad.
2. Km. Shahida Sultana D/o Shri M. Ali Abbasi, Resident of 128/142 Daira Shah Ajmal, Allahabad, presently posted as Chief Booking Clerk, North Central Railway, Allahabad.
3. Mohd. Jamaluddin Son of Shri Nakeem Ali, Resident of 95/H/52K/2K Chakiya, Allahabad Presently posted as Chief Booking Clerk, North Central Railway, Allahabad.
4. Dinesh Chand Khare Son of Shri R.S. Khare, Resident of 125A/2 Abu Bakarpur, Allahabad, Presently posted as Chief Parcel Clerk, North Central Railway, Allahabad.
5. Mohd. Ali Khan Son of Shri Mohd. Daud Khan, Resident of 92EF, Railway Loco Colony, Allahabad, Presently posted as Chief Booking Clerk, North Central Railway, Allahabad.
6. Gopesh Verma Son of Shri K.N. Verma, Resident of 952 Old Katra, Allahabad, presently posted as Chief Booking Clerk, North Central Railway, Allahabad.

.....Applicants.

VERSUS

1. Union of India through Chairman, Ministry of Railways, Rail Bhawan, New Delhi.
2. General Manager, North Central Railway, Allahabad.
3. Divisional Railway Manager, North Central Railway, Allahabad.
4. Divisional Personnel Officer, North Central Railway, Allahabad, U.P.
5. Suraj Pal Son of Shri Matadeen, Presently posted as Chief Booking Clerk, North Central Railway, Allahabad.
6. Rajesh Oraon Son of Mansh Oraon, presently posted as Chief Booking Clerk, North Central Railway, Allahabad.

.....Respondents

Advocates for the Applicants : Shri M A Ausaf
Shri K S Kushwaha

Advocate for the Respondents : Shri V S Sisodia
Shri B Tiwari

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

None is present for the applicant.

2. On the last listed date i.e., 06.10.2016, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

(GOKUL CHANDRA PATI)
MEMBER-A

(JUSTICE BHARAT BHUSHAN)
MEMBER-J

Arun..